IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 6912-6923 OF 2012

HITACHI HOME & LIFE SOLUTIONS LTD.

APPELLANT

VERSUS

COMMR.OF CUSTOMS(IMPORT) NHAVA SHEVA

RESPONDENT

ORDER

We have heard learned senior counsel for the appellant. We do not see any merit in these appeals. Accordingly, the Civil Appeals are dismissed.

(H.L. DATTU)

(H.L. DATTU)

(CHANDRAMAULI KR. PRASAD)

NEW DELHI; OCTOBER 16, 2012 JUDGMENT